



National Company Law Tribunal
Application March , April , May & June 2020

S.No	Dy No.	Status	Party Name	Section/Prov.	Main Case No.	Adv Name	Reason for rejection
1	0710102/06058/2020	Rejected	ADVANCE SURFACTANTS INDIA LIMITED	Complince Regulations 31	IB/922/PB/2018	KG Somani	Case Type Wrong Rejected From AR
2	0710102/06057/2020	Rejected	ADVANCE SURFACTANTS INDIA LIMITED	Progress Report in Complince of Regulations 15(1)	IB/922/PB/2018	KG Somani	Case Type Wrong Rejected From AR
3	0710102/06060/2020	Rejected	Propertree Real Estate Solutions Private Limited ...Petitioner vs. Unibera Developers Private Limited ...Respondent AND IN THE MATTER OF: Propertree Real Estate Solutions Private Limited ...Applicant	Application under Rule 11 of the 7-11 2 National Company Law Tribunal Rules, 2016 with Affidavit.		MR. ARUN GUPTA, DIRECTOR,	Defect Proof of Service
4	710102062072020	Rejected	Kalyankari Suppliers Private Limited	Sec. 230-232	2nd Motion	Neeraj Arora	Document not properly uploaded
5	710102062082020	Rejected	RITESH SPINNING MILLS LIMITED	Sec. 230-232	1St Motion	SAHEB SINGH CHADHA	Pgs Not Clear / Vakalatnama Missing 521,534,536,537,538,539,540,54
6	710102061462020	Rejected	Dharam Singh Vs. Registrar of Companies	Sec. 252	NIL	Neha Rani	Case Type Wrong Rejected From AR
7	0710102/06086/2020	Rejected	Akash Singhal Vs. Earth Infrastructure Private Limited	Rule 11 of NCLT	IB/401/ND/2017	Akash Singhal	Proof Service
8	710102062232020	Rejected	Northern Arc Capital Limited Vs. Five Core Electronics LimitedFive Core Electronics Limited	Sec 43(1) r/w Sec 44 (1)	IB/1671/ND/2019	Shakunt Saumitra	Page Numbering Not Mentioned
9	710102062242020	Rejected	Northern Arc Capital Limited Vs. Five Core Electronics LimitedFive Core Electronics Limited	Sec 66(1)	IB/1671/ND/2019	Shakunt Saumitra	Page Numbering Not Mentioned
10	710102062292020	Rejected	Debashis Nanda	Application under any other provisions- IBC	IB/590/PB/2018	Debashish Nanda	Pgs Not Clear- 446,447,453,498,499,501,502,503-507,519,521,522,534,543,544,545,556,594,607,608,613-615,616-625,626,627,630,675,721
11	0710102/03631/2020	Rejected	HDFC Bank Ltd Vs. Prabhjit Singh Soni	Sec 60(5)	IB/272/PB/2019	Gurmeet Bindra	No Page no. In index and Applicaiton

12	0710102/03656/2020	Rejected	STATE BANK OF INDIA	22(3)(b)	IB/2013/ND/2019	Shweta Dhingra	Page NO .11 to 15 Not Clear
13	710102062092020	Rejected	Northern Arc Capital Vs. Five Core Electronics Limited	Application under any other provisions- IBC	IB/1671/ND/2019	SHAKUNT SAUMITRA	Page Numbering Not Mentioned
14	710102062062020	Rejected	Rakesh Kumar Jain	19(2)	IB/917/2019	MOHIT NANDWANI	Not Signature In Application Every Pages
15	710102062002020	Rejected	HIM Steel Pvt Ltd Vs. ASHOK RAJA	Sec 43(1) r/w Sec 44 (1)	IB/494/2019	KETAN MADAN	Document Not Properly Uploaded
16	0710102/06085/2020	Rejected	Anant Overseas Pvt Ltd VS Global Houserware Ltd		IB/73/PB/2017	Vijender Sharma, Liquidator	Page no. 289 to 396 & 401,439,493,494,498,500 Not Clear
17	0710102/04350/2020	Rejected	RAKESH KUMAR GUPTA Vs. GULSHAN HOMZ PVT LTD	Sec-7	IB/2582/ND/2018	Maya Gupta	Case Type
18	0710102/06130/2020	Rejected	Argentium International P Ltd vs UTM Engineering Pvt Ltd	Application under any other provisions- IBC	IB/248/ND/2019	Reema Khorana	No Serial no. on Pages
19	0710102/03950/2020	Rejected	SHREEINDIAN HOLIDAYS PRIVATE LIMITED Vs. Registrar of Companies NCT of Delhi & Harvana	Sec 252 (3)		Prakash Giri Goswami,	Pages wrong arrange and Case Type wrong
20	710102062832020	Rejected	Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana	Sec 252 (3)	CA/159/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed
21	710102062812020	Rejected	Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana	Sec 252 (3) - By Government Body	CA/149/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed
22	710102062842020	Rejected	Dena Bank (Now Bank of Baroda Vs. M/s Rathi Super Steel Ltd	Application under any other provisions- IBC	IB/1446/PB/2018	NIL	Translate Pgs-114,115 / Pgs Not Clear-120,123,103
23	0710102/06256/2020	Rejected	MUKESH SONI Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	Sec 252 (3)	ANJALI YADAV	Pgs Not Clear-51-56,58-63,68-77,86,93,105,107,109,114,115,147,158,159-172,173-181 / Translate-193-195-216,219-220 / Case Type Wrong
24	710102062442020	Rejected	SEEMA SONI Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	Sec 252 (3)	ANJALI YADAV	Pgs Not Clear-50,51,66,83,119-134,137-145 / Translate-158-193 / Case Type Wrong
25	0710102/03530/2020	Rejected	BANK OF INDIA Vs. RELIABLE INSUPACKS PRIVATE LIMITED	Application under any other provisions- IBC	ib/1117/nd/2018	Jaspreet Singh	Pagination Not Done
26	0710102/03554/2020	Rejected	Trifecta Venture Debt Fund Vs. Ad Victoriam Ventures Private Limited	22(3)(b)	IB/2380/ND/2019	Anand Raj	Page No 14,15,20 Not Clear
27	710102/06324/2020	Rejected	KUMAR ALOK Vs. India Power Corporation Limited	Sec. 59	NIL	NIL	Wrong Document / Case Type

28	710102/06317/2020	Rejected	Serious Fraud Investigation Office Vs. The Registrar of Companies Delhi & Haryana	Sec 252 (1)	NIL	Ashim Sood	Case Type Wrong
29	710102/06315/2020	Rejected	Serious Fraud Investigation Office Vs. The Registrar of Companies Delhi & Haryana	Sec 252 (1) - By Government Body	NIL	Ashim Sood	Case Type Wrong
30	710102/06318/2020	Rejected	Serious Fraud Investigation Office Vs. The Registrar of Companies Delhi & Haryana	Sec 252 (1)	Sec 252 (1)	Ashim Sood	Case Type Wrong
31	0710102/03467/2020	Rejected	MONIKA GAUR AHMAD AND ORS. Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	Application under any other provisions	Not mentioned	PRINCE MOHAN SINHA	pg-60-107 not clear and case type wrong
32	710102/03491/2020	Rejected	Kashi Viswanathan Sivaraman Vs. Lalit Kishore Aggarwal & Anr.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	IB/564/ND/2019	Prateek Kushwaha	Pgs Not Clear-239237185167257
33	710102/03487/2020	Rejected	Three C Universal Developers Pvt Ltd Vs. Gulshan Homz Pvt Ltd	IBC under Sec 7	IB/2582/ND/2019	Maya Gupta	Document Not Upload Properly
34	0710102/06297/2020	Rejected	RAKESH KUMAR SINGALA	Sec 60(5)	(IB) No. 985/ND/2018	ANAND BAJPAI	page numbering not mention
35	0710102/06352/2020	Rejected	VCRM PETROCHEMICALS PVT LTD	Sec 12(2)	ib/718/nd/2019	Deepak Bansal	37&38 Not Clear
36	710102/06308/2020	Rejected	Serious Fraud Investigation Office Vs. Aquarius Promoters Private Limited	Sec 252 (1) - By Government Body	Sec 252 (1)	Ashim Sood	Income Tax Service Missing Etc ..
37	710102/06313/2020	Rejected	Serious Fraud Investigation Office Vs. SGEC Infratech Private Limited	Sec 252 (1) - By Government Body	Sec 252 (1)	Ashim Sood	Income Tax Service Missing Etc ..
38	710102/06310/2020	Rejected	Serious Fraud Investigation Office Vs. Foxtrot Megastructures Private Limited	Sec 252 (1) - By Government Body	Sec 252 (1)	Ashim Sood	Income Tax Service Missing Etc ..
39	710102/06314/2020	Rejected	Serious Fraud Investigation Office Vs. Technosphere Developers Private Limited	Sec 252 (1) - By Government Body	Sec 252 (1)	Ashim Sood	Income Tax Service Missing Etc ..
40	710102/06312/2020	Rejected	Serious Fraud Investigation Office Vs. Technosphere Developers Private Limited	Sec 252 (1) - By Government Body	Sec 252 (1)	Ashim Sood	Income Tax Service Missing Etc ..

41	710102/06311/2020	Rejected	Serious Fraud Investigation Office Vs. Kaizen Plastics Private Limited	Sec 252 (1) - By Government Body	Sec 252 (1)	Ashim Sood	Income Tax Service Missing Etc ..
42	710102/06316/2020	Rejected	Serious Fraud Investigation Office Vs. The Registrar of Companies Delhi & Haryana	Sec 252 (1) - By Government Body	Sec 252 (1)	Ashim Sood	Income Tax Service Missing Etc ..
43	710102/06319/2020	Rejected	Serious Fraud Investigation Office Vs. The Registrar of Companies Delhi & Haryana	Sec 252 (1) - By Government Body	Sec 252 (1)	Ashim Sood	Income Tax Service Missing Etc ..
44	710102/06307/2020	Rejected	Serious Fraud Investigation Office Vs. Aquarius Buildwell Private Limited	Sec 252 (1) - By Government Body	Sec 252 (1)	Ashim Sood	Income Tax Service Missing Etc ..
45	710102/06309/2020	Rejected	Serious Fraud Investigation Office Vs. Crimson Technopark Private Limited	Sec 252 (1) - By Government Body	Sec 252 (1)	Ashim Sood	Income Tax Service Missing Etc ..
46	0710102/06370/2020	Rejected	Dr. Aditya A Pradhan Vs. Assotech Moonshine Urban Developers Pvt. Ltd.	Application under any other provisions- IBC	IB/63/ND/2020	Parveen Kumar Aggarwal	Pg No 11to22 33 Cut From Side
47	0710102/06381/2020	Rejected	MANOHAR LAL VIJ	Sec 43(1) r/w Sec 44 (1)	IB/179/ND/2019	c.s Gupta	Pg No 43,67,73,74 The Page is Kept upside Down . And Pg No 95.97to103.111-118 Not Clear
48	0710102/06376/2020	Rejected	Century Exports Limited Vs. Suresh Kumar Jain RP	Sec 60(5)	IB/1731/ND/2019	Shivam Wadhwa	Proof of Service
49	0710102/06385/2020	Rejected	POOJA BAHRY Vs. BINAY SARAWGI	Sec 30	IB/871/nd /2019	Law Office of A. Anand	PG NO 249 TO 271
50	0710102/06404/2020	Rejected	Mrs Sarika Somvanshi and Ors. Vs. R S Stone Pvt Ltd	Sec 60(5)	IB/1788/ND/2018	Jatin S Sethi	Pg No 65 Translation
51	0710102/06418/2020	Rejected	CHD DEVELOPERS LIMITED Vs. SHAILENDRA KUMAR AGGARWAL	Rule 154 (1)	ib/1775/pb/2019	c.s Gupta	Proof of Service / Case Type Wrong
52	0710102/06416/2020	Rejected	Vijender Sharma	Application under any other provisions- IBC	IB/73/PB/2017	Vijender Sharma	Pg No 289 To 395 Not Clear
53	0710102/06426/2020	Rejected	Unnati Fortune Hotmart Pvt Ltd	Sec 12(2)	IB/449/PB/2018	S N Anjum	Document Not Upload Properly
54	0710102/06439/2020	Rejected	MOBIINNOVATION SOFTWARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3) - By Government Body	CA/44/252/2020	Narayan Kumar Jha	Wrong Section

55	0710102/06437/2020	Rejected	Chhattisgarh State Power Generation Company Limited Vs. Tecpro Systems Limited	Application under any other provisions- IBC Caveat Application	ib/197/pb/2017	anand Shankar	Wrong File
56	0710102/06443/2020	Rejected	Shipra Somani Vs. Mayasheel Retail India Limited	IBC Under Sec 9	IB/2184/ND/2019	Manorath Rathi	Wrong Section
57	0710102/06442/2020	Rejected	OM PRAKASH VIJAY- LIQUIDATOR Vs. Fantastic buildcon pvt ltd	Sec 60(5)	IB/37/PB/2018	Om Prakash Vijay Liquidator	Wrong Case Type
58	0710102/06034/2020	Rejected	MR. R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED	Company Petition IB (IBC) Application under any other provisions- IBC	IB/266/ND/2019	Corporate Legal	Wrong Case Type
59	710102/06465/2020	Rejected	Samarth S. Rajnyak Vs. Emaar MGF Land Limited	Sec 60(5)	IB/252/PB/2020	Manoj Kumar Pandey	NO PAGINATION
60	0710102/06482/2020	Rejected	Pico Event Marketing (India) Pvt Ltd Vs. Gillis Lockwood Heller	Application under any other provisions- IBC	(IB) NO 100/ND/2019	ADITYA VERMA	Proof of Service
61	0710102/06481/2020	Rejected	Raj Kumar Gupta Vs. RATHI ISPAT LTD	Sec 60(5)	IB/558/ND/2019	Raj Kumar Gupta	Case Type / Starting Pagination Not Done & Pg No 121, Pg No 162,163 Missing
62	0710102/06483/2020	Rejected	Pico Event Marketing (India) Pvt Ltd Vs. 1. Gillis Lockwood Heller	Application under any other provisions- IBC	(IB) NO 100/ND/2019	ADITYA VERMA	Proof of Service
63	0710102/06487/2020	Rejected	NCOME TAX OFFICER WARD 8(2) Vs. REGISTRAR OF COMPANIES & (ELBEE PORTFOLIO PVT.LTD.)	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	CA/1032/252/2019	Lakshmi Gurung	Wrong Section
64	0710102/06492/2020	Rejected	Rakesh Kumar Jain	Sec 60(5)	(IB)-917(ND) / 2019	MOHIT NANDWANI	Proof of Service & Vakalatnama
65	710102/06499/2020	Rejected	Rakesh Kumar Jain	Sec 60(5)	IB/2161/ND/2019	MOHIT NANDWANI	Proof Of Service
66	710102/06494/2020	Rejected	Nishtha Bhardwaj Vs. Corporation Bank Dwarka Branch Though its Branch Manager	Rule 32	CP.No. 70 OF 2020	NEERAJ GUPTA	Affidavit(Deponent Signature) / Every Pages Not Signed / Translate Pg-38
67	710102/06501/2020	Rejected	Narendra Kumar Arora Vs. Sai precious traexim Pvt.Ltd	Application under any other provisions- IBC	IB/2845/ND/2019	Prashant Katara	Case Type Wrong Etc
68	710102036052020	Rejected	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED	Sec 241 (2)	NIL	UNION OF INDIA	DOCUMENT NOT COMPLETE

69	710102036022020	Rejected	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED	Sec 241 (2)	NIL	UNION OF INDIA	DOCUMENT NOT COMPLETE
70	710102036032020	Rejected	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED	Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi	Uncompleted documents
71	710102036002020	Rejected	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi	Uncompleted documents
72	710102036012020	Rejected	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi	Uncompleted documents
73	710102/06478/2020	Rejected	QUANTUM WATER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)		KIRAN KUMARI	Pg Blur-154 / Income Tax Service
74	710102/06434/2020	Rejected	SUNITA RANI Vs. SAHARA CREDIT COOPRATIVE SOCITY PRIVATE LIMITED	Sec 252 (1) - By Government Body		NAVEEN SINGLA	Wrong Document
75	710102/06420/2020	Rejected	Income Tax Department Vs. Rajesh wadhwa & Yashpal Wadhwa	Sec 252 (1) - By Government Body		Pranav Kumar	Wrong Document / Case Type Wrong
76	710102/06393/2020	Rejected	VARDHMAN LANDCON PRIVATE LIMITED	Sec 252 (3)		SHIVANGI SINGH	Case Type Wrong / No Pagination / Every Pgs Not Signed / ROC & Income Tax Service
77	710102/06390/2020	Rejected	ARIHANT INFRAPROJECTS PRIVATE LIMITED	Sec 252 (3)		SHIVANGI SINGH	Every Pages Not Sign / No Pagination / Case Type Wrong
78	710102/06305/2020	Rejected	RETRO CONSULTANTS PRIVATE LIMITED	Sec 252 (3)		SHIVANGI SINGH	Case Type Wrong / Index Wrong / ROC & Income Tax Service
79	710102/06286/2020	Rejected	NAV RATNA ELECTONICS Pvt. Ltd. Vs. REGISTRAR OF COMPANIES FOR DELHI	Sec 252 (3)		Ghanshyam Singh	Memo Of Parties / List Of Date & Events / Brief Synopsis / 32,44,46,48,74,75,77,84,85,100,135 / ROC & Income Tax Service

80	710102/06450/2020	Rejected	Department of Telecommunication Vs. Tata Teleservices limited	Sec. 230-232 - Second Motion	CA/CAA/98/PB/2018	Kamal Kant Jha	Case Type Wrong / List Of Date & Events / Brief Synopsis / Accounting Treatment Certificate / Condonation Of Delay
81	710102/06338/2020	Rejected	Pankaj Kumar Rustagi Vs. Pee Aar Exim Pvt. Ltd.	Sec 241 (2)	NIL	Shubho Jana	Wrong Document
82	710102/06448/2020	Rejected	Department of Telecommunication V/s. Tata Teleservices (Maharashtra) limited	Sec. 230-232 - Second Motion	CA/CAA/126/PB/2018	Kamal Kant Jha	Petition Not Sign / List Of Date & events & Brief Synopsis / Accounting Treatment Certificate
83	0710102/03483/2020	Rejected	Richa gupta Vs. hotel zodiac	Sec. 241(1)		RANJANA ROY GAWAI	Page no-209 to 216 not clear / Proof Of Service All Respondents / Payment Receipt
84	0710102/03481/2020	Rejected	ACL Components Limited	Sub-section (l) of section 230		Afnaan Siddiqui	Page no-97 to 111,105,106-109, is not clear
85	0710102/03498/2020	Rejected	GOLDSTONE LIFESTYLE PRIVATE LIMITED Vs. Registrar of Companies Delhi	Sec 252 (3)		Sidharth Sharma	Case Type Wrong / List Of Date & Events
86	0710102/03516/2020	Rejected	Solitaire Farms Private Limited Vs. Registrar of Companies	Sec 252 (3)		KETAN MADAN	Income Tax Service
87	0710102/03519/2020	Rejected	Shane Haryana Finlease Limited Vs. Registrar of Companies Delhi and Haryana	Sec 252 (3)		NIL	Case Type Wrong / Income Tax Service
88	710102065112020	Rejected	STATE BANK OF INDIA V/S ASIAN COLOUR COATED ISPAT LTD.	60(5)	IB-50(PB)/2018	ANKUR MITTAL	CASE TYPE WRONG,TRUE COPY SIGN MISSED,
89	710102064512020	Rejected	MR. RAJINDER SINGH SIDHU	Application under any other provisions- IBC	IB/709(ND)/2018	MR. RAJINDER SINGH SIDHU	CASE TYPE WRONG
90	710102064552020	Rejected	JAIPUR-MAHUA TOLLWAY PRIVATE LIMITED	Application under any other provisions	COMPANY PETITION NO. 1169 OF 2016	Ashish Virmani	CASE TYPE WRONG,SUPPORTING AFFIDAVIT,TRUE COPY SIGN AND STAMP,APPLICATION SIGN,VAKALATNAMA,MEMO OF PARTIES
91	710102064352020	Rejected	RAJENDRA PRASAD TAK V/S UNION ROADWAYS LTD. & ORS	Rule 11 of NCLT, 2016	IB-577(ND)/2018	PAWAN	CASE TYPE WRONG,PAGE 30-32 MISSED
92	710102064232020	Rejected	SHILPI CABLES PVT. LTD.	Application under any other provisions- IBC	IB-461(PB)/2017	SUKHDEV MADNANI	CASE TYPE WRONG,INDEX MISSED,PAGE-25-27 NOT CLEAR
93	0710102065132020	Rejected	Satyendra Prasad Khorania Vs. Metaphor Exports Private Limited	sec-33,34	CP-422-2016	Amol Vyas	PAGE 6- IN HINDI
94	710102065092020	Rejected	Anup Kumar Vs. A M Vinyl Pvt. Ltd.	sec-60(5)	IB/1005/ND/2018	TANIA SHARMA	proof of service

95	710102065122020	Rejected	punjab national bank V/s Fozal power private limited	THIRD PROGRESS STATUS REPORT BY RP	IB/1223/PB/2019	SUNIL KUMAR	proof of service
96	710102/06523/2020	Rejected	Anil Kumar Sharma Vs. Vijender Singh & Ors.	Sec 66(1)	IB/398/PB/2017	Prateek Kushwaha	Pgs Not Clear-158-161,162,168,322,323,330,344,361
97	710102/06522/2020	Rejected	S N Anjum Vs. Rajesh Kumar Pathak & Ors.	Sec 25(j)	IB/449/PB/2018	Prateek Kushwaha	Pgs Not Clear-189-191,193-197,199,200-216
98	710102/06525/2020	Rejected	Kanti Mohan Rustagi Vs. Mr. Kulbhushan Sachdev	Sec 60(5)	IB/1789/ND/2019	Kanti Mohan Rustagi	Proof Of Service
99	0710102/06412/2020	Rejected	TCM-UTM JV Vs. RAJESH JANGRA	Sec 60(5)	C.Pc NO. IB-248/ND of 2019	ANGAD MEHTA	Case type wrong
100	0710102/03461/2020	Rejected	PETROLUBE INDIA LTD. Vs. PETROLUBE INDIA LTD.	Sec 60(5)	CP/IB/343/ND/2017	MANU BANSAL	Case type wrong
101	0710102/03471/2020	Rejected	Raman Kumar Chauhan Vs. Blue Water Professional Services LLP	Application under any other provisions ,Application under any other provisions ,64 of LLP act, 2008	LLP PETITION--2020	AbhishekGrover	Case type wrong/wrong arrange/page no-24/26/41 to 45 is not clear
102	0710102/03527/2020	Rejected	DEEPAK Vs. JNC CONSTRUCTIONS PRIVATE LIMITED	Sec 60(5)	CP NO/IB/272/PB/2019	DEEPAK	Case type wrong/Pages Not Clear-19 / Missing Pg-9
103	0710102/03582/2020	Rejected	Hitesh Bhardwaj Vs. Nistha Bhardwaj	Rule 11 of NCLT	CP/-----2020	Atul Singh	Case type wrong
104	0710102/03595/2020	Rejected	uttam value steels limited Vs. art special situation finance limited	Application under any other provisions- IBC	CP/IB/ 1830 OF 2017	VAIJAYANT PALIWAL	Case type wrong
105	0710102/03610/2020	Rejected	SUNIL HANDA Vs. TODAY HOMES NOIDA PRIVATE LIMITED	Sec 60(5)	C.P. NO.923 OF 2018	ABHAY PRATAP SINGH	Case type wrong
106	0710102/03618/2020	Rejected	Today Homes Noida Private Limited	Sec 60(5)	C. P. NO. IB- 923 (PB/2018)	APOORV AGARWAL	Case type wrong/pagination
107	0710102/03623/2020	Rejected	Rajaraman Balachandran Vs. Delhi Baroda Road Carriers Private Limited	Application under any other provisions- IBC	CP/NO. 1665/(PB)/2018	Shweta Dubey	Case type wrong
108	710102/06560/2020	Rejected	Moser Baer Karamchari Union Vs. Moser Baer India Ltd. (Co. in Liquidation)	Rule 11 of NCLT, 2016	IB/378/PB)/2017	Shriya Maini	Memo Of Parties / Every Pages Not Sign
109	710102/06547/2020	Rejected	SRK STEEL FAB PRIVATE LIMITED Vs. ROC DELHI	Application under any other provisions	Section-252	N K SHARMA	Case Type Wrong (252)
110	710102/06369/2020	Rejected	GAUTAM BUILDERS	Sec 60(5)	IB/272/PB/2019	NIL	Memo Of Parties & Case Type Wrong
111	710102/06367/2020	Rejected	KUNDAN CARE PRODUCTS LIMITED Vs. MR. AMIT GUPTA	Rule 11 of NCLT, 2016	IB/940/ND/2018	Vaibhav Singh	Application Every Pages Not Sign / Adffidavit Deponent Signature / Case Type Wrong

112	710102/06368/2020	Rejected	Ashwini Mehra Vs. Committee of Creditors	Sec 12(2)	IB/731/PB/2018	Tanmay Sharma	Case Type Wrong
113	710102/06339/2020	Rejected	Kanti Mohan Rustgi Vs. ICICI Bank	Sec 60(5)	IB/1081/2016	Kanti Mohan Rustagi	PGS Cut-24-34 / Pg Not Clear-64-68 / Proof Of Service / Case Type Wrong
114	710102/06356/2020	Rejected	Rajesh Khanna Vs. earth buildprop pvt ltd	Sec 60(5)	IB/174/PB/2018	VAIBHAV TYAGI	Case Type Wrong / Every Pgs Not Sign
115	710102/04263/2020	Rejected	GAUTAM BUILDERS	Sec 60(5)	IB/272/PB/2019	Soma Samantarai	Case Type Wrong / Memo Of Parties
116	710102/06137/2020	Rejected	West Haryana Highways Projects Private Limited	Rule 11 of NCLT, 2016	IB/685/ND/2020	Apoorv Agarwal	Every Pages Not Sign / Case Type Wrong / Proof of Services
117	0710102/06415/2020	Rejected	HIND TERMINALS PRIVATE LIMITED Vs. SATKAR LOGISTICS PVT LTD	IBC Under Sec 9	Company Petition IB (IBC)		estamp paper missed and all pages of bank statement is not clear etc
118	0710102/06430/2020	Rejected	CONCEPT GROUP	IBC Under Sec 9	Company Petition IB (IBC)		page:56-135, 148-227 not clear etc
119	0710102/06409/2020	Rejected	Udit Jain Vs. APACE BUILDERS AND CONTRACTORS PRIVATE LIMITED	IBC Under Sec 9	Company Petition IB (IBC)		pagE:42-44 cut
120	0710102/03490/2020	Rejected	Housing Development Finance Corporation Limited Vs. Avantha Holdings Limited	IBC under Sec 7	Company Petition IB (IBC)		page:246-249 not clear page :251-361 missing and true copy sign missed etc
121	0710102/02900/2020	Rejected	L & T FINANCE LIMITED Vs. BRIJ BHUSHAN SINGHAL	IBC under Sec 7	Company Petition IB (IBC)		case type change and vol 2-3 not upload etc
122	0710102/03512/2020	Rejected	RBL BANK LIMITED Vs. GEM BATTERIES PRIVATE LIMITED	IBC under Sec 7	Company Petition IB (IBC)		page:265-273, 275, 305, 307, 348, 406-410, 128 etc page not clear
123	0710102/03497/2020	Rejected	PUNJAB NATIONAL BANK Vs. SSK TRADING PVT LTD	IBC under Sec 7	Company Petition IB (IBC)		all soft copy page not clear
124	0710102/03622/2020	Rejected	PUNJAB NATIONAL BANK Vs. BANSAL DIAMONDS PVT. LTD.	IBC under Sec 7	Company Petition IB (IBC)		16,24 NOT CLEAR
125	0710102/03621/2020	Rejected	PUNJAB NATIONAL BANK Vs. SSK TRADING PVT. LTD.	IBC under Sec 7	Company Petition IB (IBC)		FORM 1 PART 1 NOT CLEAR AND PAGE NUMBERING NOT MENTION ETC PAGES ARE BLUR
126	0710102/06009/2020	Rejected	CITRON STRAEGIES PVT LTD Vs. LEADING HOTELS LTD	IBC under Sec 7	Company Petition IB (IBC)		FORM 2 MISSED PART 3 IRP DETAIL MISSED
127	710102039282020	Rejected	Plaza Fincap Private Limited Vs. Logix City Developers Pvt Ltd	IBC under Sec 7	Company Petition IB (IBC)		66-73 TRANSLATION ETC PAGE ARE BLUR SINGLE HOME BUYERS
128	0710102/06047/2020	Rejected	ENDLESS SERVICES PRIVATE LIMITED Vs. ELLY REALCON PRIVATE LIMITED	IBC under Sec 7	Company Petition IB (IBC)		page:25, 31, 54, 84, 86-88, not clear etc
129	0710102/06029/2020	Rejected	CAPITAL TRADE LINKS LIMITED Vs. KDP BUILDWELL PRIVATE LIMITED	IBC under Sec 7	Company Petition IB (IBC)		proof of service missed AND BREIF OF SYNOPSIS MISSED

130	0710102/05995/2020	Rejected	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	IBC under Sec 7	Company Petition IB (IBC)		PART-3 IRP DETAIL MISSED FORM 2 MISSED
131	0710102/03583/2020	Rejected	HOTEL BANJARA LIMITED Vs. CHARMS INDIA PRIVATE LIMITED	IBC under Sec 7	Company Petition IB (IBC)		Pagination missing ETC PAGES NOT CLEAR
132	0710102/03587/2020	Rejected	ORATOR MARKETING PVT. LTD. Vs. SAMTEX DESINZ PVT. LTD.	IBC under Sec 7	Company Petition IB (IBC)		Pagination missing FILE NOT UPLOAD UNCOMPLETED DOCUMENT
133	0710102/06544/2020	Rejected	M/S MORETHANSUM VENTURES PVT LTD	IBC Section 59	Company Petition IB (IBC)		page:45-53, 55, 65-735, 110, 116, not clear, memo of parties , brief of synopsis missed etc page
134	0710102/06550/2020	Rejected	SALOM ELECTRONICS INDIA LLP Vs. LAVA INTERNATIONAL LIMITED	IBC Under Sec 9	Company Petition IB (IBC)		pagE:155-159, 171-174 pages are blur
135	0710102/06542/2020	Rejected	Vandana Raheja Vs. Spaze Towers Private Limited	IBC under Sec 7	Company Petition IB (IBC)		page:338 translate page 451-452, 492, 495-497, not clear etc
136	0710102/06526/2020	Rejected	Workgroup Business Solutions PVT Ltd Vs. NSS GLOBAL SOLUTIONS PVT LTD	IBC Under Sec 9	Company Petition IB (IBC)		document uncompleted
137	0710102/06531/2020	Rejected	Olympia Electronics Private Limited	IBC Section 59	Company Petition IB (IBC)		uncompleted document
138	0710102/06092/2020	Rejected	SURAJ KUMAR KAUSHAL & OTHERS Vs. SARVOTTAM REALCON PRIVATE LIMITED	IBC under Sec 7	Company Petition IB (IBC)		petition sign missed, affidavite missed, proof of service missed and vakalatnama missed etc
139	0710102/06059/2020	Rejected	PREM PRAKASH Vs. COLONIA SANTA MARIA HOTELS PVT. LTD.	IBC under Sec 7	Company Petition IB (IBC)		proof of service missed and page number not mention on every pages etc
140	0710102/06113/2020	Rejected	KAILASH NATH BHANDARI Vs. ALCOBEX METALS LIMITED	IBC under Sec 7	Company Petition IB (IBC)		form-2 certificate missed petition not sign etc
141	0710102/03592/2020	Rejected	DHANLAXMI BANK LIMITED Vs. REAL VIDEO IMPACT PRIVATE LIMITED	IBC under Sec 7	Company Petition IB (IBC)		Page no. 135,137 and 138 not clear and pages are cut etc
142	0710102/06302/2020	Rejected	CASTROL INDIA LTD Vs. CARGOMOTORS PVT LTD	IBC Under Sec 9	Company Petition IB (IBC)		br missing
143	0710102/06574/2020	Rejected	Rakesh Jain & Another Vs. MCJ MULTIPACK PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	Company Petition (Companies Act)	Bharat Arora	Proof of Service & List of Date And Events & Brief Synopsis
144	0710102/06249/2020	Rejected	Kuldeep Kumar Bassi Vs. CMI FPE	Sec 60(5)	IB/50/PB/2018	Srishti Khare	Reply All Pages Not Sign & Affidavit Deponent Signature Not Done Pg No 126-131 Pg 146-147 Translation 157-159 Translation Pg No 163 Pg No 178-179 Translation 7 Case Type Wrong Etc


145	0710102/06214/2020	Rejected	SUPER TENT HOUSE PRIVATE LTD Vs. REGISTRAR OF COMPANIES	Rule 11 of NCLT	ca/203/2020	AKSHANSH SINGHAL	Case Type & Income Tax Service Missed
146	0710102/06162/2020	Rejected	MANISH JAIN Vs. MR RAKESH [CHIEF MANAGER]	Sec 60(5)	IB/1532/2019	Manish Jain	Case Type
147	0710102/03534/2020	Rejected	SATYADEVI ALAMURI Vs. TECPRO INFRA PROJECTS LIMITED	Sec 12(2)	(IB) -1721(PB)/2019	Bhavana Duhoon	Pg No 8A,11,12 & case type wrong & documents not upload properly
148	0710102/03591/2020	Rejected	Today Homes Noida Private Limited	Sec 30	IB- 923 (PB/2018)	APOORV AGARWAL	case type wrong & index missing & proof OF service
149	0710102/06032/2020	Rejected	MACRO LEAFIN PVT LTD Vs. PRADEEP DOWNHOLE EQUIPMENTS PRIVATE LIMITED	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	ca/957/2019	Tarun Jain	case type wrong
150	0710102/06123/2020	Rejected	K&A Organics Vs. Tamta Construction Co-Private Limited	Sec. 12A	IB/1121/ND/2019	ARVIND KUMAR	case type wrong
151	0710102/06065/2020	Rejected	uttam galva metalics limited Vs. pricewater house coopers professional services	Application under any other provisions- IBC	COMPANY PETITION (IB)-2054(MB)/2018	MISHA	case type wrong
152	710102063232020	Rejected	SCSL BUILDWELL PVT. LTD. V/S PAL INFRASTRUCTURE & DEVELOPERS PVT LTD	Sec 60(5)	IB-755/(PB)/2018	AMBUJ AGARWAL	CASE TYPE WRONG, MEMO OF PARTIES,
153	710102065202020	Rejected	M/S ZILLION INFRAPROJECTS PVT LTD V/S THE INDURE PVT. LTD.	Rule 11 of NCLT, 2016	IB-586(ND)/2017	NAVEEN SHARMA	CASE TYPE WRONG
154	0710102/06064/2020	Rejected	uttam value steel Vs. pricewater house coopers professional services	Application under any other provisions- IBC	(IB)-2054(MB)/2018	MISHA	Wrong Section
155	0710102/06138/2020	Rejected	Haridwar Highways Projects Private Limited	Rule 11 of NCLT, 2016	ib/716/nd/2016	Apoorv Agarwal	Wrong Section
156	0710102/06176/2020	Rejected	Dasve Convention center limited Vs. Dasve Convention center limited	Application under any other provisions- IBC	C.P. (I.B.) NO. 574/MB/2018	SHARDUL AMARCHAND MANGALDAS & CO.	Wrong Section
157	0710102/06217/2020	Rejected	SANJIV KUMAR ARORA Vs. CVIEW INNOVATIONS PVT. LTD	Application under any other provisions- IBC	IB/879/ND/2019		Case Type And Pagination Not Done
158	0710102/06172/2020	Rejected	ALOK KUMAR AGARWAL	Application under any other provisions- IBC		ABHISHEK Anand	Case Type And Pagination Not Done
159	0710102/06177/2020	Rejected	Dasve Convention center limited Vs. Abhilash Lal	Application under any other provisions- IBC	C.P. (I.B.) NO. 1757/MB/2018	SHARDUL AMARCHAND MANGALDAS & CO.	Application Not Sign And Wrong Section

160	710102065152020	Rejected	PUNJAB NATIONAL BANK V/S M/S BETA INFRA TECH PVT. LTD.	Application under any other provisions- IBC	IB-117(PB)/2019	YAKESH ANAND	CASE TYPE WRONG,AFFIDAVIT BACK DATE ,PAGE 35 NOT CLEAR ,VAKALATNAMA SIGN CUT ,PROOF OF SERVICE
161	710102065132020	Rejected	BANK OF BARODA V/S METAPHOR EXPORTS PVT. LTD.	Sec 272 of the Companies Act , 2013	COMPANY PETITION-422/2016	Amol Vyas	WRONG SECTION
162	710102061272020	Rejected	HYDERABAD RING ROAD PROJECTS PVT. LTD.	Rule 11 of NCLT, 2016	IB-667(PB)/2020	Apoorv Agarwal	WRONG SECTION
163	710102061482020	Rejected	BAREILY HIGHWAYS PROJECTS PVT. LTD.	Rule 11 of NCLT, 2016	IB/715(ND)/2020	Apoorv Agarwal	WRONG SECTION
164	710102/06589/2020	Rejected	precitech enclousures system pvt. ltd Vs. precitech enclousures system pvt. ltd	Sec. 241(1)		SANYAM JAIN	Pgs Not Clear-46,59,62,75,76,88,89,93,95,99,100,101,102,103,105,111,112,113,114,116,120,121,123,163,164,165,170,173,180,182,200,201,202,204,205,240,242,251,259,260,261,262,
165	710102/06570/2020	Rejected	AHUJA EXIMS PRIVATE LIMITED Vs. Registrar of Companies Delhi	Sec 252 (3)		Himanshu	17-After Page Numbering Not Mentioned / ROC & Income Tax Service & Case Type Wrong
166	710102/06563/2020	Rejected	RAM RAKHA KAMBOJ Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA	Sec 252 (3)		Laxmi Narayan Taparia	8,10,11,14,17,137, / Translate Pg-60 / Pages Cut-102
167	710102/06261/2020	Rejected	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PVT. LTD.	Sec 425		Shubho Jana	List Of Date & Events / Brief Synopsis / Pg Not Clear19 / Missing-26 / Wrong Arrange-67,102
168	710102/03548/2020	Rejected	Pushpa Shrikant Kulkarni Vs. Unitech Limited	Sec. 73(4)		NIL	Document Not Properly
169	710102/03555/2020	Rejected	WARRENDALE TECHNOLOGY SERVICES INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234		RAJNEESH SOOD	Pgs Not Clear-146,191 Petition & Annexure Every Pages Not Sign / Index Not Mention
170	710102/03586/2020	Rejected	Balasubramanian Enterprises Private Limited Vs. ANDY NADAR MATHIALAGAN	Sec. 131(1)		NIL	Not Properly Upload Document
171	710102/06280/2020	Rejected	RISHU AGENCIES PRIVATE LIMITED & ANR Vs. SAFEX COMPLEX PRIVATE LIMITED	Sub-section (l) of section 230		ISWAR MOHAPATRA	Petition & Annexure Every Pages Not Sign / Pgs Cut-122,124 / Accounting Treatment Certificate / Certified Order Copy Original
172	710102/06354/2020	Rejected	PANASONIC AVC NETWORKS INDIA COMPANY LIMITED	Sub-Section (1) Of Section 66.		KARAN MALHOTRA	Not Properly Upload Document
173	0710102/06581/2020	Rejected	IDBI Bank Limited	Application under any other provisions- IBC	CP/IB NO/3/ND/2019	Harshit Khare	Proof of Service
174	0710102/06586/2020	Rejected	Ms. Priyanshi Arora Vs. Dream Procon Projects Limited	Application under any other provisions- IBC	CP NO/IB/1771/ND/2018	NILESH SHARMA	Done succsesfully

175	0710102/06584/2020	Rejected	Anil Mahindroo and Anr. Vs. Earth Iconic Infrastructure Pvt Ltd	Sec 60(5)	CP NO/IB/16/PB/2017	Atul Sharma	CASE TYPE WRONG
176	0710102/06576/2020	Rejected	Sumit Kumar Bindal & Surinder Kumar Bindal	Application under any other provisions- IBC	CP/IB/1071/2018	Medha Mukherjee	CASE TYPE WRONG/MEMO OF PARTY/PROOF OF SERVICE
177	0710102/06578/2020	Rejected	SP MAHTO Vs. JBB-EVEREST BUILDTECH PVT. LTD	Sec 60(5),Rule 11 of NCLT, 2016	CP/NO/ IB-1 006/ NO / 2019	Saurabh Jain	CASE TYPE WRONG/MEMO OF PARTY/PAGE NO.28/100 IS NOT CLEAR
178	0710102/06160/2020	Rejected	PREETI JAISWAL Vs. ARUN GUPTA [EX-DIRECTOR NTL ELECTRONICS INDIA LIMITED]	Sec 60(5)	CP (1)3 No. 814/2019	PREET JAISWAL	CASE TYPE WRONG
179	0710102/06139/2020	Rejected	VIKRAM KUMAR Vs. Punjab National Bank	Sec 60(5)	CP/IB/478/ND/2017	ASHISH YADAV	CASE TYPE WRONG
180	0710102/06149/2020	Rejected	Dehradun Highways Projects Private Limited	Rule 11 of NCLT, 2016	CP NO/IB/665/ND/2020	APOORV AGARWAL	Wrong Section
181	0710102/03423/2020	Rejected	Global Autotech Limited Vs. Maini Constructions Private Limited	Application under any other provisions- IB	CP NO/1236/2016	ROHIT GANDHI	Case Type Wrong & Pg No 114,181
182	0710102/06554/2020	Rejected	ZICO ENVIRONMENTAL SOLUTIONS LIMITED Vs. SHIKHA JAIN	244	FRESH	Shobhit Narula	Section 241,242 Fees Issue
183	0710102/06444/2020	Rejected	ARUP GHOSH Vs. VALUE INFRACON INDIA PRIVATE LIMITED	RULE 11	IB/22/PB/2018	AMIT SANDUJA	CASE TYPE WRONG, PAGE-23 BLUR, PAGE-58 MISSED, MEMO OF PARTIES
184	0710102/06355/2020	Rejected	ANITA DHIR	APPLICATION	IB/456/ND/2018	Rajeev Kumar Khare	Memo Of Parties & case type wrong
185	0710102/06394/2020	Rejected	MUKESH KUMAR GUPTA	60(5)	IB/755/PB/2018	NOT MENTION	CASE TYPE WRONG PAGE
186	0710102/06298/2020	Rejected	Jagat Pal Paliwal & Anothers Vs. Jassum Propcon Projects Pvt. Ltd.	APPLICATION	IB/1756/PB/2018	SAPAN MOHAN GARG	CASE TYPE WRONG
187	0710102/06287/2020	Rejected	Punjilloyd Ltd Vs. Indian Oil Corporation Limited	60(5)	IB/731/PB/2018	Meharia & Compaby	CASE TYPE WRONG
188	0710102/06299/2020	Rejected	Jagat Pal Paliwal & Anothers Vs. Jassum Propcon Projects Pvt. Ltd.	APPLICATION	IB/1756/PB/2018	SAPAN MOHAN GARG	CASE TYPE WRONG
189	710102065512020	Rejected	M/ s NUPUR FINVEST PVT. LTD. V/S M/ s UNNATI FORTUNE HOLDINGS LTD.	Sec 60(5)	IB-45(PB)/2018	RAJANSH THUKRAL	WRONG CASE TYPE ,TRUE COPY SIGN MISSED
190	710102065522020	Rejected	M/ s NUPUR FINVEST PVT. LTD. V/S M/ s UNNATI FORTUNE HOLDINGS LTD.	Rule 11 of NCLT, 2016	IB-45(PB)/2018	RAJANSH THUKRAL	WRONG CASE TYPE,
191	710102065432020	Rejected	M/S STRESSED ASSETS STABILIZATION FUND V/S M/S JAIN STUDIOS LTD.	Application under any other provisions- IBC	IB-244(PB)/2019	MANISH AGARWAL	Matter Format Wrong / Index Not Properly / Every Pages Not Sign

192	710102065202020	Rejected	M/S ZILLION INFRAPROJECTS PVT LTD V/S THE INDURE PVT. LTD.	Rule 11 of NCLT, 2016	IB-586(ND)/2017	NAVEEN SHARMA	CASE TYPE WRONG
193	710102062742020	Rejected	Indian Oil Corporation Limited Vs. Indian Oil Corporation Limited	Sec 60(5)		Meharia & Compaby	CASE TYPE WRONG, ONLY PROOF OF SERVICE
194	0710102/06617/2020	Rejected	SANDEEP GEOL	Sec 12(2)	IB/1527/PB/2018	Abhishek Ananad	Pg Not Clear 69,70,71,,73,74,75
195	0710102/06626/2020	Rejected	INDIAN OVERSEAS BANK Vs. PEARL VISION PRIVATE LIMITED	Application under any other provisions- IBC	IB/419/PB/2018	Peral Vision Pvt Ltd	Pagination Not Done
196	0710102/06612/2020	Rejected	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD	Application under any other provisions- IBC	IB/742/ND/2018	Sandeep Kr Bhatt	pagination not done & index missing
197	0710102/06621/2020	Rejected	INDIAN OVERSEAS BANK Vs. PIXION MEDIA PRIVATE LIMITED	Application under any other provisions- IBC	ib/438/pb/2018	Anil Kumar	Pagination Not Done
198	0710102/06607/2020	Rejected	Kashi Viswarathan Sivaraman Vs. Satish Jain HUF	Sec. 45 (1)	CP/IB/NO/470/ND/2017	Prateek Kushwaha	TRANSLATED PAGES- 261/263/265/267/274
199	0710102/06599/2020	Rejected	RAKESH KUMAR GUPTA Vs. AKASH SINGHAL RESOLUTION PROFESSIONAL OF EARTH INFRASTRUCTURES LIMITED	Sec 66(1)	CP NO/IB/1747/PB/2018	ABHISHEK Anand	PAGE NO-474/476/478 IS NOT CLEAR & TRANSLATED PAGE NO-538
200	0710102/06609/2020	Rejected	SK Sharma Vs. Ramchandran Subramanian	Sec 60(5)	CP NO/IB/197/PB/2017	Abhirup Dasgupta	PAGE NO.89 & 90 IS NOT CLEAR
201	710102/06504/2020	Rejected	GOKALDAS EXPORTS LTD. Vs. VAS DATA SERVICES PRIVATE LIMITED	Sec 60(5)	CP.NO.1683/ND/2018	SANTOSH KUMAR	Pg No 99-104-107-107A not clear / Every Pages Not Sign
202	710102/06497/2020	Rejected	THIRD EYE HARKHABAR PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	NIL	Dr. Maurya Vijay Chandra	pg Not Clear-262,267 / STK-7 /Missing / Case Type Wrong
203	710102/06466/2020	Rejected	Argosy Overseas Private Limited Vs. Registrar of Companies NCT of Delhi & Harvana	Sec 252 (3)	NIL	PRASHANT BADOLA	Pgs Not Clear-86-94 / 130-131
204	710102/06454/2020	Rejected	ARVIV LIFESCENCES PRIVATE LIMITED	Sec. 230-232 - Second Motion	NIL	Mukund Rawat	Missing-657 / Blur Pg-502 / Case Type Wrong / Accounting Treatment Certificate / Condonation OF Delay 1000 Rs. Fees
205	710102/06397/2020	Rejected	ASHIANA BUILDERS PVT LTD	Sec 252 (3)	NIL	VIRESH B SAHARYA	Income Tax Service / List Of Date & Events

206	710102/06424/2020	Rejected	Sukhdev Madnani	Application under any other provisions- IBC	IB-461(PB)/2017	SUKHDEV MADNANI	Case Type Wrong
207	710102/06374/2020	Rejected	Scilla Biotechnologies LTD. Vs. Registrar of companies NCT Delhi & Haryana	Sec 252 (3) - By Government Body	NIL	Jessica Viridi	Case Type Wrong
208	710102/06361/2020	Rejected	UNIQUE ALANKAR JEWELLERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES (NCT OF DELHI & HARYANA)	Sec 252 (3)	NIL	ARJUNN KUMAR TYAGI	Case Type Wrong / Income Tax Service / Petition Not Signed
209	710102/06275/2020	Rejected	SWAPRA PHARMA PRIVATE LIMITED Vs. The Registrar of Companies	Sec 252 (1)	NIL	Anupam Tripathi	Case Type Wrong
210	710102/06269/2020	Rejected	Alfatech Private Limited Vs. The Registrar of Companies	Sec 252 (1) - By Government Body	NIL	Kajal Goyal	Case Type Wrong / STK-7 Missing
211	710102/06251/2020	Rejected	AGRAWAL SCAFFOLDING INDIA PRIVATE LIMITED	Sec 252 (3)	CP.No.866/252/ND/2019	Surender Singh	Application Sign / Affidavit Sign applicant / Wrong Section
212	710102/06234/2020	Rejected	CITY BROADBAND PRIVATE LIMITED Vs. Registrar of Companies New Delhi & Harvna	Sec 252 (3)	Sec 252 (3)	KIRAN KUMARI	Pgs Not Clear-239,240 / Missing-256-257
213	710102/06245/2020	Rejected	HYGIE PROFILE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	Sec 252 (3)	MANISH KUMAR SINGH	Pgs Not Clear-41,118,134 / All Pgs Blur
214	710102/06203/2020	Rejected	UPFRONT TRADING PRIVATE LIMITED Vs. Sony Financial Services Limited	Sec. 230-232 (2nd Motion)	CA/CAA/39/ND/2020	VIJAY KUMAR GUPTA	Vakalatnama Missing / Certified Copy Missing
215	710102/03485/2020	Rejected	B L TRADE INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	NIL	SAROJ KUMAR SINGH	Case Type Wrong / ROC & Income Tax Service
216	710102/06135/2020	Rejected	RAJESH RAJPAL Vs. RAJPAL POLYTEX PRIVATE LIMITED	Sec. 241/242	NIL	Devesh Arora	Pgs Not Clear 221,222,237,261,262,263,265,291-293,296,303,304,305,306,320
217	0710102035332020	Rejected	PIYUSH COLONISERS LTD.	Sec 12(2)		ANKIT RAJ	40,41 in hindi translate proof service miss
218	0710102035772020	Rejected	UNION BANK OF INDIA Vs. MR. SUMIT BANSAL	Rule 11	IB/1048/ND/2019	Parth Dhananjay Tandon	proof service miss
219	0710102/06083/2020	Rejected	UMESH GARG Vs. PUNEET GOEL	Sec 60(5)	C.P. No. IB - 449(PB)/2019	ANKIT RAJ	EVERY PAGES NOT SIGN
220	0710102/06077/2020	Rejected	UMESH GARG Vs. DIRECTOR TOWN & COUNTRY PLANNING HARYANA	Sec 60(5)	CP/ No IB / 449/PB/2019	ANKIT RAJ	EVERY PAGES NOT SIGN

221	0710102/06075/2020	Rejected	UMESH GARG Vs. ASSISTANT COMMISSIONER OF INCOME TAX	Sec 60(5)	CP/ No/ IB / 449/PB/2019	ANKIT RAJ	EVERY PAGES NOT SIGN
222	0710102/06074/2020	Rejected	UMESH GARG Vs. BHIWADI INTEGRATED DEVELOPMENT AUTHORITY	Sec 60(5)	CP/ No/ IB / 449/PB//2019	PIYUSH BERIWAL	EVERY PAGES NOT SIGN
223	0710102/06076/2020	Rejected	UMESH GARG Vs. THE COMMISSIONER	Sec 60(5)	CP/ No/ IB / 449/PB//2019	PIYUSH BERIWAL	EVERY PAGES NOT SIGN
224	0710102/03282/2020	Rejected	Vishal Fabrics & Ors Vs. AVJ Developers (India) Pvt.Ltd	Sec 60(5)		un singh	
225	710102/06594/2020	Rejected	Mam Chand Goel Vs. Uttar Development Private Limited		Sec. 241(1)	PRASHANT MEHTA	Memo Of Parties / List Of Date & Events / Breif Synopsis / Counsel Signature In Index / Petition & Annexure Every Pages Sign / Prayer Not Applicant Signature / Pgs Not Clear-87,88,91,101
226	710102/06627/2020	Rejected	TUSHAN AHUJA Vs. RAJAN AHUJA		Sec. 241(1),Sec. 242(4),Sec. 244(1)	ANGAD MEHTA	Breif Synopsis
227	710102/06619/2020	Rejected	TUSHAN AHUJA Vs. VIPIN AHUJA		Sec. 241(1),Sec. 242(4),Sec. 244(1)	ANGAD MEHTA	Breif Synopsis
228	710102/03412/2020	Rejected	UJJAWAL GARMENTS PRIVATE LIMITED		Sec 252 (3) - By Government Body	Sanjeev Choudhary	Translate Pg-78-79,81-88,91 / Pg Not Clear-69,89 / Missing-17-34
230	0710102/06639/2020	Rejected	RAKESH KUMAR GUPTA Vs. OM DRISHIAN INTERNATIONAL LIMITED	Sec 30	ib/1747/ND/2018	ABHISHEK Anand	Volume will Divided After 200 Pages Pg No 426,428,432,436,478, After 524 Pages Not Properly S Done Etc ...
							 Samendra Shukla Assistant Registrar